

**GOVERNMENT OF INDIA
HOME AFFAIRS
LOK SABHA**

UNSTARRED QUESTION NO:2270

ANSWERED ON:10.03.2015

UPGRADATION OF POSTMORTEM FACILITIES UNDER MPF

Chavan Shri Ashok Shankarrao;Gupta Shri Sudheer;Kirtikar Shri Gajanan Chandrakant;Singh Shri Kunwar Haribansh

Will the Minister of HOME AFFAIRS be pleased to state:

(a) whether the Central Bureau of Investigation (CBI) has requested the Ministry of Home Affairs to include upgradation and modernisation of the present Postmortem facilities in the States as a component under the Modernization of Police Force (MPF) Scheme; and

(b) if so, the details thereof and the reaction of the Ministry in this regard?

Answer

MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI HARIBHAI PARATHIBHAI CHAUDHARY)

(a): On 5.3.2015, Central Bureau of Investigation suggested that modernisation & technical upgradation of post mortem houses in States may be made a part of the Modernisation of Police Force Scheme with support from Ministry of Health & Family Welfare.

(b): As per the guidelines approved by the Cabinet, the upgradation of post-mortem facilities is not an approved component of Modernisation of Police Force (MPF) Scheme.